

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 26.10.2018

In the court of the Registrar

11:00 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 194 of 2018 in un-numbered Company App.(AT) (Ins) No. of 2018	Ravi Goyal Vs Butterfly Appliances	Sonali Karwasra Joon
2.	MA No. 193 of 2018 in un-numbered Company App.(AT) No. of 2018	Aman Kumar Jain & Anr Vs ROC, NCT of Delhi and Haryana & Another	Gursat Singh Vachher
3.	MA No. 192 of 2018 in un-numbered Company App.(AT) No. of 2018	O.Arumugasamy Vs T.R Mills Pvt Ltd & Ors	B.Ragunath
4.	MA No. 195 of 2018 in un-numbered Company App.(AT)(Ins) No. of 2018	Hemang Resources Ltd Vs SSP Sponge Iron Pvt Ltd	Heena George

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2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

9 am
25/10/18

Assistant Registrar